

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 43 of 2024 (SZ) (SZ)

In the matter of:

Dr. Balaji Thangavel,

Chennai

... Applicant(s)

Versus

The District Collector,

Chengalpattu and others

...Respondent(s)

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Through

Dr. D. Shanmuganathan

Standing Counsel of Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

Date: 05.07.2024

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,
CHENNAI
Original Application No 43 of 2024 (SZ)

1. Dr. Balaji Thangavel,
No.3/75, T.S. Balaiyya Garden,
Nedungundram, Vandalur via,
Chennai - 600 127.

.....Applicant

Verses.

1. The District Collector,
Chengalpattu District,
GST road, Chengalpattu - 603 001.
2. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Maraimalai Adigalar Street,
Maraimalai Nagar, Chengalpattu - 603 209.
3. The Municipal Commissioner,
Tambaram City Municipal Corporation,
No.28, Muthuranga Mudali Street,
Tambaram West,
Chennai - 600 045.
4. The District Forest Officer,
Chengalpattu Division,
5/9 Varadharaja Pannai,
Vandavasi Road, Kancheepuram - 631 501.
5. The President,
Nedungundram Village Panchayat,
Kattangolathur Union,
Nedungundram
Chennai - 600 127.

.....Respondents

DISTRICT COLLECTOR
CHENGALPATTU

(7/18)

**INDEPENDENT REPORT FILLED BY THE DISTRICT COLLECTOR,
CHENGALPATTU**

I, S.Arunraj, S/o. R.Samuthira Pandiyan, male, aged about 31 years residing at the Collector's bungalow, Chengalpattu, discharging duties as District Collector, Chengalpattu, do hereby solemnly affirm and sincerely state as follows.

It is submitted that one Dr.Balaji Thangavel has filled an application before the Hon'ble National Green Tribunal in Original Application No.43 of 2024 (SZ) with the prayer to direct the respondent therein. 1.) to restrain the general public from dumping unsegregated solid and plastic waste in the subject sites by causing awareness 2.) to direct the respondent no. 1 to allot proper site for the segregation and disposal of the solid waste that are generated in the limits of respondent no. 3 and 5, etc. When the above case came up for hearing on 10.05.2024, the Hon'ble Tribunal was pleased to pass the following directions.

"1. Today, the report of the District Forest Officer (Respondent No.4) is filed.

2. It is stated that the Tamil Nadu Pollution Control Board had already inspected and they want to file a report.

3. The learned Government Pleader is also directed to file the report of the District Collector – Chengalpattu.

4. We will not hesitate to pass appropriate orders if it is found that the local body is responsible for this and failed to do so.

5. We also direct the applicant, who seems to be an active social worker to contribute his part towards this cause by conducting awareness camps in the relevant places viz., Vandaloor Zoological Park and the Reserve Forest around it.

6. Post the matter on 05.07.2024."

It is submitted that pursuant to the direction of the Honorable Tribunal, a joint inspection by the Revenue Divisional Officer, Tambaram and the representatives of Tamil Nadu Pollution Control Board was caused to be done. During the said joint inspection conducted on 03.07.2024 the following facts and circumstances were made out.


 DISTRICT COLLECTOR
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- Along the stretch of road from Sathananthapuram to Perungalathur in Chengalpattu district, unsegregated solid wastes were found dumped at the following points:
 1. Opposite to Primary school, Alapakkam
 2. Near Rani Mahal, Alapakkam
 3. TVS-SSM Nagar road, Alapakkam
- The aforesaid locations fall within the limits Nedungundram Village Panchayat, the President of which claims that even though the garbage are routinely removed and transported to the dumping yard at Kolathur, the waste gets accumulated at the said points in a continual manner due to dumping by the passes-by.
- As a more focused and intensive drive against the said dumping of waste is required to get rid of the problem, the Block Development Officer, Kaattankulatur has been instructed to take immediate remedial measures by way of sensitizing the local populace about the environmental impact of such dumping, putting in place a system of continuous surveillance, and frequent and regular collection of garbage.

The foregoing facts and documents related to the enquiry conducted are submitted for the kind consideration of the Hon'ble Tribunal and for further orders.


DISTRICT COLLECTOR
CHENGALPATTU

(9/18)

VERIFICATION

I, S.Arunraj, S/o. R.Samuthira Pandiyan, Hindu, aged about 31 years, District Collector, Chengalpattu verified the contents of above paragraphs which are believed to be true to the best of my knowledge and I have not suppressed any material fact.

Verified at Chengalpattu on this the 4 th of July 2024.



DISTRICT COLLECTOR
CHENGALPATTU

(10/18)